

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1679
TO BE ANSWERED ON THE 6TH MARCH, 2018

USE OF HARMFUL PESTICIDES

1679. SHRI ASADUDDIN OWAISI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether many farmer deaths were reported due to use of pesticides;
- (b) if so, the details and number of deaths reported from different States including Maharashtra;
- (c) whether in spite of banning in foreign countries several harmful pesticides are freely available and marketed for use in the country if so, the details thereof;
- (d) whether Verma Committee submitted its report in December, 2013 regarding ban on pesticides in the country;
- (e) if so, the details thereof; and
- (f) the steps taken or being taken by the Government to ban such harmful pesticides?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): As per the information received from the Maharashtra Government, death of 63 farm labours/farmers have been reported due to handling of pesticides.

(c): There are 66 pesticides that are banned, restricted, withdrawn in one or more countries but continued to be registered in India. The list of such pesticides is at Annexure-I.

(d) to (f) : The Anupam Verma Committee submitted its report in December, 2015. The Expert Committee, inter alia, recommended 13 pesticides to be completely banned, 27 pesticides to be reviewed in 2018 after completion of certain technical studies and 6 pesticides to be phased out by 2020. The Complete list is at Annexure-II. Considering the recommendation of Expert Committee as accorded by the Registration Committee, the Ministry of Agriculture & Farmers Welfare, vide its Notification S.O. 4212(E) dated 15th December, 2016, had invited objections and suggestions from the public/stakeholders on banning/phasing out of certain pesticides. The details are at Annexure-III. In response to the Notification S.O. 4212(E) dated 15th December, 2016, the Ministry has received various objections and suggestions. Keeping in view of which, a committee has been constituted to review the received objections and suggestions.

Annexure I

LIST OF PESTICIDES WHICH HAVE BEEN BANNED/ RESTRICTED/ WITHDRAWN IN ONE OR MORE COUNTRIES OF THE WORLD BUT ARE STILL REGISTERED IN INDIA

Sl. No.	Name of the Pesticide	Sl. No.	Name of the Pesticide
1.	Acephate	41.	Mancozeb
2.	Alachlor	42.	Mepiquat Chloride
3.	Aluminum Phosphide	43.	Metaldehyde
4.	Atrazine	44.	Monocrotophos
5.	Benfuracarb	45.	Oxyfluorfen
6.	Benomyl	46.	Paraquat Dichloride
7.	Bifenthrin	47.	Pendimethalin
8.	Butachlor	48.	Phorate
9.	Captan	49.	Phosphomidon
10.	Carbaryl	50.	Peitilachlor
11.	Carbendazim	51.	Propargite
12.	Carbofuran	52.	Propineb
13.	Chlorfenapyr	53.	Quinalphos
14.	Carbosulfan	54.	Sodium cyanide
15.	Chlorothalonil	55.	Sulfosulfurone
16.	Chlorpyrifos	56.	Thiodecarb
17.	DDT	57.	Thiometon
18.	Dezomet	58.	Thiphanate Methyl
19.	Deltamethrin	59.	Thiram
20.	Diazinon	60.	Triazophos
21.	Dichlorovos	61.	Trichlorofon
22.	Dicofol	62.	Tridemorph
23.	Diiflubenzuron	63.	Trifluralin
24.	Dimethoate	64.	Zinc Phosphide
25.	Dinocap	65.	Zineb
26.	Diuron	66.	Ziram
27.	Endosulfan (Supreme Court has banned its use)		
28.	Ethofenprox		
29.	Fenpropathrin		
30.	Fenarimol		
31.	Fenitrothion		
32.	Fenthion		
33.	Iprodione		
34.	2,4-D		
35.	Kasugamycin		
36.	Linuron		
37.	Methomyl		
38.	Methoxy Ethyl Mercury Chloride		
39.	Methyl Parathion		
40.	Malathion		

Annexure II

RECOMMENDATION OF THE EXPERT COMMITTEE WITH RESPECT TO 66 PESTICIDES

S. No.	Category	No. of Pesticides	Name of the Pesticides
1.	I- to be continued	18	Aluminium phosphide, Bifenthrin, Carbosulfan, Chlorfenapyr, Chlorothalonil, Dazomet, Diflubenzuron, Ethofenprox, Fenpropathrin, Iprodione, Kasugamycin, Mepiquat chloride, Metaldehyde, Paraquat dichloride, Pretilachlor, Propargite, Propineb and Zinc phosphide
2.	II- to be reviewed again in 2018, after completion of the recommended studies	27	Acephate, Atrazine, Benfuracarb, Butachlor, Captan, Carbendazim, Carbofuran, Chlorpyrifos, Deltamethrin, Dicofol, Dimethoate, Dinocap, Diuron, 2,4-D, Malathion, Mancozeb, Methomyl, Monocrotophos, Oxyfluorfen, Pendimethalin, Quinalphos, Sulfosulfuron, Thiodicarb, Thiophanate methyl, Thiram, Zineb, Ziram
3.	III- to be phased out by 2020 <ul style="list-style-type: none"> • No new certificate of registration to manufacture shall be issued after December 2017 • No person shall import, manufacture or formulate w.e.f. 1st January 2019 • The use shall be completely banned w.e.f. 31st December 2020 	6	Alachlor, Dichlorvos, Phorate, Phosphamidon, Triazophos, Trichlorfon
4.	IV- ban to be continued	1	Fenitrothion
5.	V- it's use to be completely banned.	13	Benomyl, Carbaryl, DDT, Diazinon, Fenarimol, Fenthion, Linuron, MEMC, Methyl Parathion, Sodium Cyanide, Thiometon, Tridemorph, Trifluralin
6.	VI- not reviewed as it is sub-judice	1	Endosulfan

Annexure III

NAMES OF THE PESTICIDES IN THE NOTIFICATION S.O.4212 (E)

S.No.	Name
1.	Benomyl
2.	Carbaryl
3.	Diazinon
4.	Fenarimol
5.	Fenthion
6.	Linuron
7.	MEMC
8.	Methyl Parathion
9.	Sodium Cyanide
10.	Thiometon
11.	Tridemorph
12.	Trifluralin
13.	Alachlor
14.	Dichlorvos
15.	Phorate,
16.	Phosphamidon
17.	Triazophos
18.	Trichlorfon
